

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 250 of 2013**

**Dated : 29<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Alok Shankar for TPDDL**  
**Mr. Pradeep Misra**  
**Mr. Manoj Kr. Sharma for R.2 to 5**  
**Mr. R.B. Sharma for R.7**

**ORDER**

Mr. Alok Shankar undertakes to file Vakalatnama on behalf of Respondent No.6; Mr. Manoj Kr. Sharma undertakes to file Vakalatnama on behalf of Respondent Nos. 2 to 5 and Mr. R.B. Sharma undertakes to file Vakalatnama on behalf of Respondent No.7 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 16.01.2014 after serving copy on the other side.

Post the matter on **29.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js